

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

(IB)-1138(ND)2018

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.02.2020

NAME OF THE COMPANY: M/s. R J Packwells Pvt. Ltd. V/s. M/s. Nibula PrintAnd Pack Pvt. Ltd.

SECTION: 9 of IBC Code, 2016

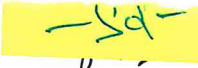
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner	:	Mr. Shailendra Singh, Mr. Abhishek Parmar, Mr. Ashok Kriplani, Advocates	
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Present for the Respondent	:	Mr. Kunal Tandon, Ms. Richa Sandhya, Ms.Niti Jain, for HDFC Bank, Mr. Sumit Shukla, for ex-management	
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ORDER

IA No. 1684: Various objections have been raised in respect of the Resolution Plan filed, mainly by HDFC who is a dissenting secured creditor. Re-notify this case for further consideration on the Resolution Plan on 11th March, 2020.


(L.N. GUPTA)
Member (T)


(INA MALHOTRA)
Member (J)